

**Central Administrative Tribunal  
Jammu Bench, Jammu**

Hearing through video conferencing



**T.A. No.62/2582/2020**

Monday, this the 21<sup>th</sup> day of December, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

Mohammad Yousuf Ganai Aged 59 years Son of Khazir Mohammad Ganai Resident of Kralpora Budgam

.....Applicant

By Advocate: Mr. Azhar Ul Amin

**Versus**

1. State of J&K through Commissioner/Secretary to Govt Food Civil Supply & Consumer Affairs Department Civil Secretariat, Srinagar/Jammu.
2. Director, Food Civil Supply & Consumer Affairs Department Kashmir Srinagar.
3. Joint Director (Admn) Food Civil Supply & Consumer Affairs Department, Kashmir Srinagar.
4. Assistant Director, Food Civil Supply & Consumer Affairs Department Budgam.

.....Respondents

(By Advocate: Mr. Sudesh Magotra.

**O R D E R (ORAL)**

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

Learned counsel for applicant submits that this T.A. has now become infructuous.

In view of the submission of learned counsel for applicant, the T.A. is dismissed on ground of having become infructuous.

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

Mks/-

